## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02,2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.178/252/HDB/2018
NAME OF THE COMPANY	Hillfort Palace Pvt Ltd
NAME OF THE PETITIONER(S)	Hillfort Palace Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
E-Sation Kiner	A Swelt	Satism. engoliternel	
		9849644650	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## **ORDER**

Heard Mr.E.Satish Kumar, Learned Counsel for the Petitioner. RoC is directed to submit the Report. Post the case on 12.04.2018.

Member (Tech)

Member (Judl)

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